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Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 276/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th August 2017, 10.30 A.M

Name of the Company	Anjan Mitra & Ors -VS- Rean Watertech Pvt Ltd		
Under Section	241-242 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Ms. Swapna Chaudhary

② Mr. Gidhartha Sharma.

} on behalf of
the Petitioner.

 28.08.17.

Y

O R D E R

The Ld. Lawyer on behalf of the petitioner(s) as well as on behalf of the Respondent(s) are present.

The parties fairly submitted that the matter is going to be settled. Hence, short date is required.

Heard; the prayer of the parties is allowed.

Fixing 15-09-2017.

sdt

MANORAMA KUMARI
MEMBER(J)